

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1242/(MAH)/2017



CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Unique Vastu Rachana Pvt. Ltd.  
V/s.  
Univastu India Pvt .Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
20	Rohan Bangar	Adv. for Petitioner	
	Prachi Joshi	Adv. for Respondent	

19<sup>th</sup> December, 2017, Date taken by Consent

**ORDER**  
**CP 1242/I&BC/NCLT/MB/MAH/2017**

By consent adjourned to 19.12.2017

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)

Date: 04.12.2017

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